

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 16th of April, 2025

S.O 95 .- In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoints below mentioned officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction of District Anantnag.

S.No	Name	Designation	Jurisdiction
1.	Mr. S. Sandeep Singh Bali	Additional Deputy Commissioner	District Anantnag
2.	Mr. Muzamil Maqbool Beigh	Additional Deputy Commissioner	District Anantnag
3.	Mr. Tariq Ahmad Malik	Assistant Commissioner Revenue	District Anantnag

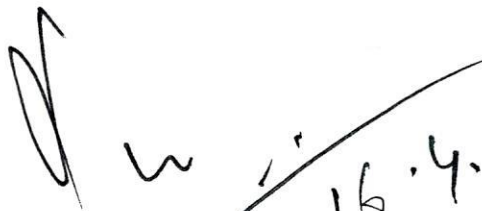
The Government further in exercise of the powers conferred by sub-section (2) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023 appoints the aforesaid Executive Magistrates as Additional District Magistrates within their territorial jurisdiction of District Anantnag.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No. LAW- Powr/18/2022-10

Dated :- 16 -04 - 2025


16.4.2025

Copy to the:- .

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Secretary to Government, Revenue Department.
4. Deputy Commissioner, Anantnag. This is with reference to letter No. DCA/Estt/2025-26/97-100 Dated:- 15-04-2025 .
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section

Additional Secretary to Government



16.4.2025

